NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

IA 371/2017 in CP (CAA) No. 63/NCLT/AHM/2017 With CA(CAA) No. 36/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.11.2017

Name of the Company:

Safal Consturction Pvt. Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) REPRESENTATION **SIGNATURE**

1. Dharmishta Raval Advocate Applicant

Musej Trakose Advocate Applicant LiTur.

ORDER

Learned Advocate Ms. Dharmista Raval with Learned Advocate Mr. Thakore present for Applicant in IA 371/2017.

At request of learned Counsel for applicant.

List the matter on 23.11.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 14th day of November, 2017.